

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 315 OF 2019

Dated : 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Ghtge Patil Industreis Limited & Anr. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Vinita Melvin h/f
Depali Sheth

Counsel for the Respondent(s) : Mr. Anup Jain
Mr. Ashish Singh
Ms. S. Rama R2

ORDER

Reply shall be filed within four weeks. Thereafter, rejoinder shall be filed within two week.

List the matter on **21.01.2020.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson